

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/80(KB)2020
IA(I.B.C)/664(KB)2022,
IA(I.B.C)/486(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	PLB LOGISTICS PVT.LTD. VS SIMPEX SAFETY & APPARELS LLP
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

ORDER

1. Registry is directed to issue look out notice upon the Operational Creditor by way of speed post and by e-mail and place the tracking information report on record.
2. In view of the fact, Ms. Rachana Agarwal, Resolution Professional to the Corporate Debtor alleges that the Respondent is neither paying the principal cost nor the CIRP cost nor the fees to IRP.
3. Both IAs **IA(I.B.C)/664(KB)2022** and **IA(I.B.C)/486(KB)2023** along with main Company Petition are **Reserved for Orders**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**